

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

**CP NO. 146(ND)/2012
RT CP No.27/Chd/Pb/2016**

M/s Aar Kay Chemicals Pvt. Ltd. & Ors. ...Petitioners

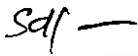
, Versus.

M/s A.P. Refinery Pvt. Ltd. & Ors. ...Respondents

Present: Ms.Tushita Ghosh, Advocate with Mr.Aniruddha Choudury,
Advocate and Mr. Gaurav Mehta, Practicing Company Secretary
for petitioners.
Mr. J.S. Puri, Mr. Sunish Bindlish & Mr. Ashish Bansal, Advocates
for respondents.

Mr. J.S. Puri and Mr. Sunish Bindlish, Advocates for the
respondents have filed written submissions in rebuttal to the submissions filed
on behalf of the petitioners. Let the same be taken on record.

List the matter on 18.07.2017 along with CP No. 84 (ND)/2013 /
RT CP No. 29/Chd/Pb/2016.



(Justice R.P. Nagrath)
Member (Judicial)

✓ June 29, 2017
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